

**GOVERNMENT OF INDIA  
MINORITY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3344  
ANSWERED ON:13.12.2012  
SPECIAL ASSISTANCE PROGRAMME  
Mahto Shri Baidyanath Prasad

**Will the Minister of MINORITY AFFAIRS be pleased to state:**

(a) Whether the Government proposes to prepare special assistance programme for the districts having only ten percent or less minority population; and

(b) if so, the measures being taken by the Government to provide security assistance to the minorities in those districts?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING)

(a) : No Madam.

(b) : Does not arise. However, in order to maintain communal harmony in the country, the Central Government assists the State Governments/Union Territory Administration in a variety of ways like sharing of intelligence, sending alert messages, sending Central Armed Police Forces, including the composite Rapid Action Force created specially to deal with communal situations, to the concerned State Governments on specific requests and in the modernization of the State Police Forces. In addition, the Central Government sends advisories in this regard from time to time. The Central Government has also circulated revised Guidelines to the States and Union Territories in 2008, to promote communal harmony.